

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 8.11.2019

**ORDER NO. 233 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi for the period from **11.11.2019 to 22.11.2019** as follows:

COURT	PERIOD	WORK ASSIGNED
Sh. Ajay Sharma, Hon'ble Member (Judicial)	From <b>11.11.2019 to 22.11.2019</b>	Single Member Bench matters.

By order,



**(Bineesh Kumar K.S.)**

**Registrar**

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**Dy. Registrar**